

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-854/PB/2018
New IA520/2024

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

.....Applicant

Vs.

BHA Associates Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 08.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Pawan Sharma

For the Respondent :

ORDER

New IA520/2024:-

This is a petition filed under Section 43 of the IBC, 2016. Heard Ld. Counsel for the Liquidator. Let notice be issued to the Respondents for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this matter on **11.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)